

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

**PRESENT:**      **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
                         **DR. ASHOK KUMAR MISHRA, MEMBER (T)**


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APPLICATION NUMBER                :      CP 155/16  
PETITION NUMBER                    :      TP 226/17  
NAME OF THE PETITIONER (S)    :      PENNAR HOTELS & RESORTS PVT. LTD.  
NAME OF THE RESPONDENT (S)    :      ----  
UNDER SECTION                        :      391/394

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| S.NO. | NAME (IN CAPITAL)<br>&<br>PHONE NUMBER | DESIGNATION<br>-----<br>REPRESENTATION BY WHOM | SIGNATURE |
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| 1. | PERIKAL .K. ARJUN<br>9341210037 | Adv. for Petitioner |  |
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Counsel for Petitioner Company is present. He has filed 2 sets of copies. This is a case transferred from the Hon'ble High Court of Karnataka. Intimation may be sent to the OL, ROC and RD.

Registry is directed to issue notices to them.

Posted to 08.03.2017.

  
MEMBER (J)

  
MEMBER (T)